COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 134 of 2015 &
IA Nos. 212 & 213 of 2015

Dated: 20th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Spentex Industries Ltd. …Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Ritesh Singh

Counsel for the Respondent(s) : Ms. Ritika Singhal for R-1

Mr. G.Umapathy
Ms. R.Mekhala for R-2

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on ***10.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt